



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01.05.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 02.05.2024, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 533 of 2019 & I.A. No. 2447 of 2021 (PH)	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors. With	Pallavi Pratap	Charu Bansal Vaijayant Paliwal Nikhil Mathur-R2 Anup Kumar-R3
2.	Comp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022 (PH)	SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.	Anup Kumar	Pallavi Pratap Abhijeet Sinha Vaijayant Paliwal Nikhil Mathur-R2
3.	Competition App. (AT) No. 59 of 2022 & I.A. No. 4607 of 2022 (PH)	JSW Paints Pvt. Ltd. Vs. The Competition Commission of India & Anr. With	Abdullah Hussain	Shelly Bhasin Kunal Sharma Akit Chaudhary-R1 Harman S Sandhu Nitika Dwivedi
4.	Competition App. (AT) No. 60 of 2022 & I.A. No. 4710, 4711 of 2022 (PH)	Sri Balaji Traders Vs. Competition Commission of India & Ors.	Sumit Garg	Harman Sandhu Akit Chaudhary-R1 Harman S Sandhu Nitika Dwivedi

By order of Hon'ble Chairperson
-Sd/-
Registrar